

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11876 of 2018 - DB

(Arising out of OIA-CCESA-SRT-APPEALS-PS-679-680-2017-18 dated 28/02/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Hemraj Nahar

.....Appellant

Authorized Signatory, M/s Ratnachintamani Metalloys Pvt Ltd.
Survey No. 32/p4/p2, Village Palgam,
Taluka-umbergaon,
VALSAD, GUJARAT

VERSUS

Commissioner of C.E & S.T.-Valsad

.....Respondent

Third Floor, Adarashdham Building,
Vapi-Daman Road, Vapi, Gujarat
Gujarat,396191

APPEARANCE:

Shri S P Mathew, Advocate with Ms. Drishya Pandey, Advocate appeared for the Appellant
Shri Anand Kumar, Ld. Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 28.11.2024
DATE OF DECISION: 04.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No.11875 of 2018-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**